

- (ii) Proposals in respect of the other units of HFC and FCI based on considerations of unitwise viability and tie up of funding arrangements are under formulation.
- (iii) MFL has commissioned its substantial expansion & modernisation project designed to extend the productive life of its plants, augment their capacities and improve the consumption norms. The production in the revamped urea plant has been established.
- (iv) In continuation of the restructuring of the capital based of PPL, which was given effect to from 31.3.94, the repayment of plan loans and payment of interest due during 1997-98 was deferred by one year. The company has formulated a proposal for further relief by way of capital restructuring. A scheme for overcoming the constraints in capacity utilisation of its Sulphuric Acid Plants has also been drawn up.
- (v) Substantial relief were provided to PPCL by restructuring its capital base with effect from 31.3.95. The company has formulated a scheme for further relief by way of capital restructuring. A scheme for conversion of the Pyrites based Sulphuric Acid plant to Sulphur has also been draw up with a view to improving its economic viability.
- (vi) Within the constraints of budgetary resources, Government has been providing support to the loss making fertilizer PSUs to enable them to meet their working capital requirements and critical capital expenditure. During the last two years, the budgetary support extended to these undertakings has been as follows :-

|      | (Rs./Crore) |         |
|------|-------------|---------|
|      | 1996-97     | 1997-98 |
| HFC  | 152.34      | 184.34  |
| FCI  | 316.00      | 318.15  |
| PPL  | -           | 15.00   |
| PPCL | 04.00       | 06.00   |
| MFL  | 57.30       |         |

#### Cheating with Tourist

5942. SHRIMATI GEETA MUKHERJEE :  
SHRIMATI JAYANTI PATNAIK :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether attention of the Government has been drawn to the news-item captioned "Another foreign tourist taken for a ride" appearing in the *Indian Express* dated June 27, 1998;

(b) if so, the facts thereof; and

(c) the steps taken/proposed to be taken by the Union Government to check such incidents in future?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) and (b) Yes, Sir. A German lady, Ms. H. Hahn, on her arrival at Indira Gandhi International Airport, Delhi on 4th June, 1998 is alleged to have been cheated/harassed at the bank and taxi counters within the terminal building and later at a hotel in Connaught Place. However, she left Delhi on 27th June, 1998 without making any complaint to the police about her alleged or deal. The incident was reported in the newspaper on the same day and, therefore, the complaint could not be contacted.

The records of the Punjab National Bank counter at the airport were checked but these did not indicate any transaction made by Ms. Hahn at the bank. Delhi Police have, however, requested the Bureau of Civil Aviation Security and Airport Director to take suitable action against Nitin Transport. They have also issued a show cause notice to the proprietor of Bright Hotel regarding alleged cheating of Ms. Hann.

(c) The measures taken to eliminate the touting menace at Indira Gandhi International Airport include the deployment of police personnel at vulnerable points especially during peak hours, constant vigil at the pre-paid taxi booth; and rigorous checking of the taxis carrying the passengers to their destination. In addition, Delhi Police arrest 943 "touts" and impounded 428 vehicles during the current year upto the 15th July, 1998.

#### Engineering Department of Chandigarh

5943. SHRI SATYA PAL JAIN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government are aware of the irregularities and cases of corruption in the engineering department of Chandigarh;

(b) if so, the details thereof;

(c) the steps being taken to ensure free, fast and impartial investigation and trial of the case; and

(d) the measures being contemplated to avoid such scams in future?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) to (d) Pursuant to raids conducted by the Income-Tax Department in November, 1997 on 21 premises including premises of some of the officials of the Engineering Department of

Chandigarh Administration and seizure of sizeable quantities of gold and cash etc. from the premises of one of these officials, Chandigarh Administration placed the official under suspension and registered a criminal case against him and other accused persons on 3rd February, 1998. The investigation of this case is in progress. In the meantime, the Chandigarh Administration have streamlined the procedures for award of works and purchase of material to ensure that such irregularities are not allowed to recur.

### Bomb Explosions

5944. SHRI MOHAN RAWALE :  
SHRI MANIKRAO HODLYA GAVIT :  
SHRI D.S. AHIRE :  
DR. T. SUBBARAMI REDDY :  
SHRI A.C. JOS :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether several bomb explosions are taking place in the country on a large scale for the last four months;

(b) if so, whether on June 23, 1998, eight passengers of the Delhi bound Shallmar Express were seriously injured in a powerful bomb blast which exploded on the railway tracks near Bari Brahmna, 18 kilometers away from Jammu;

(c) if so, the details thereof;

(d) the number of passengers killed/injured alongwith the number of persons arrested who found involved in said incidents;

(e) if so, whether in all the cases the ISI has been found responsible;

(f) if so, the details thereof;

(g) whether these gangs are operating in Delhi, Uttar Pradesh and Rajasthan;

(h) if so, whether the Government are considering to convene a meeting of the Northern and Southern States where the activities of the ISI have increased; and

(i) if so, the details thereof alongwith the steps taken by the Union Government to check the extremist activities in the country?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) There have been several cases of bomb explosions during the last four months, in States such as Jammu & Kashmir, Tamil Nadu, Andhra Pradesh and parts of the North East.

(b) to (d) As per available information, there was a bomb explosion on the railway track between Bari Brahamana and Vijaypur, District Jammu on June 23, 1998 causing derailment of the Delhi bound Shalimar Express, as a result of which 32 persons were injured. The militant group responsible for the explosion has not yet been identified.

(e) to (g) Government is aware that Pak ISI is involved in sinister designs to destabilise India by sponsoring terrorism and subversive activities in different parts of the country. Whether in these recent incidents ISI has been involved or not can be said only after all investigations have been completed.

(h) and (i) Review of internal security situation in the country with the State Governments is a continuous process and appropriate measures for strengthening and streamlining the arrangements are taken in consultation with the concerned State Governments, wherever found necessary. Government have taken several steps which include border fencing, intensification of border patrolling, supply of equipments for effective observations during day and night, increase in number of Nakas as well as sensitising and alerting the State Government regarding movement of Pak ISI agents and other anti-national elements. In the meanwhile, meetings with Southern and Western State Governments were convened on 12.3.98 and 23.3.1998 respectively to discuss these issues. Another such meetings with Northern States will be held on 18.8.1998.

### Dual Citizenship to Non-resident Indians

5945. SHRI R. SAMBASIVA RAO :  
DR. T. SUBBARAMI REDDY :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Finance Minister has committed to give dual citizenship to Non-Resident Indians;

(b) if so, whether the Government hope to involve them more in the economic development of the country and the PIO card scheme by providing dual citizenship to the NRIs;

(c) if so, the time by which the scheme is likely to be implemented;

(d) whether the NRIs have agreed to invest more in India after this decision; and

(e) if so, the projects on which the NRIs have agreed to invest in India?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) to (e) No, Sir. The Finance Minister's